HIGH COURT OF ORISSA: CUTTACK

Notice No. XXXIV-10/2020-22- 1708 dtd. 31.01.2022

NOTICE OF TENDER FOR SUPPLY OF TWO NUMBERS OF SCANNERS, TWO NUMBERS OF EXTRA MONITORS WITH CONVERTER CABLE AND TWO NUMBERS OF UPS

High Court of Orissa, Cuttack invites price quotations addressed to The Registrar (Judicial) in the sealed envelope for supply, installation, testing and maintenance of two numbers of scanners with five year warranty period, two numbers of extra monitor having three year warranty period with converter cable and two numbers of UPS (600 VA) having one year warranty period with the following terms and conditions:

- Delivery, Installation and Testing of aforesaid hardware items are required to be made at the High Court of Orissa <u>on or before 3rd February, 2022</u>. No request for extension shall be allowed. The participating bidder shall remain prepared to deliver, install and test all the hardware items within time specified above.
- 2. The bidder must provide all necessary warranty services for the supplied hardware items till expiry of warranty period.
- 3. The replacement of any part of any hardware item whenever required within the warranty period must be carried out with new, standard and genuine parts.
- 4. In case where the supplied hardware item becomes unserviceable and nonrepairable during the warranty period, the successful bidder must replace the same with new scanner of same specification.
- 5. The Court can terminate the work order or purchase order if the firms fails to carry out any of its obligations / duties in terms of the contract.
- Price quotations should be submitted only by hand or registered post addressed to the Registrar (Judicial), High Court of Orissa, Cuttack. Quotations received after last date and time of submission shall not be considered.
- 7. Important Dates/ Time
 - a. Start date: 31.01.2022
 - b. Last Date of submission of price quotations: 01.02.2022 till 05.00 PM
 - c. Date and Time for opening of price quotations: 02.02.2022 at 11.30 AM
- 8. The Scanners must meet the specifications mentioned in Annexure- A and extra monitor must having the minimum specification of screen size-19 inch, at least one HDMI port or one Display port and three year warranty period alongwith converter cable and two numbers of UPS having battery capacity of 600VA and one year warranty period.

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9. Every bidder must submit Self Declaration in the format at Annexure-B.

- Authorized representatives of the bidders may remain present at 11.00 AM on 02.02.2022 for witnessing the opening of price quotations.
- 11. The Court shall take into consideration eligibility of a bidder while considering the price quotation.
- 12. The price quotation of ineligible bidders shall not be considered.
- 13. The Court may call for any document at any stage from any bidder for ensuring effective, fair and competitive bidding.
- 14. High Court of Orissa reserves the right to amend or withdraw any of the terms and conditions mentioned as above or to reject any or all tenders without giving any notice or assigning any reason thereof.

M 31/1/2022

Registrar (Judicial)

Memo No. XXXIV-10/2020-22- 1709 (2) Dated: 31.01.2022

Copy forwarded for publication in:-

- 1. High Court of Orissa Notice Board
- 2. High Court of Orissa Website

31.1.22 Central Project Coordinator

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ANNEXURE : 1)

Specifications for Flatbed Scanner with ADF – Duplex

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Sr. N	o. Specification	
		canner with Automatic Document Feeder
1.	Make and Model No.	(exact details to be provided by the bidder with its officer brochure)
2.	Paper Size to be scanned	8.5" x 14" (Legal) Size Page in Flat Bed and A4 size ADF mode
3.	Scan type	Charged Coupled Device (CCD)/Contact image sense Color, Flatbed & ADF
4.	Scan Output File Format	JPEG, GIF, TIFF, TIFF compressed, PNG, PDF, PDF searchable
5.	Scanner Compatibility	SANE Family of Scanners (SANE Project supported device) and TWAIN compatible
6.	Scanning Options	compatible
7.	Min. Scanning Speed (Single Side)	Color, GreyScale, Black & White (Lineart) etc. 20 PPM Black & White @ 200 dpi
8.	Resolution & Color Depth	600 x 600 dpi (optical) or more, 48 bit Color scanning. 8/16 bit Mono Scanning
9.	Pull & Push Scan	
	Light Source	Pull Scanning, Push Scanning (Scan to PC)
,	Duty Cycle per day	1000 pages
	nterface	
13. F	Power Supply	Hi-Speed USB 2.0 Internal/External Power Adaptor for 200 - 250 (+/- 10%) V AC 50/60 Hz (+/- 5%)(Power Cable included)
		ADF Features
	DF Capacity	Minimum 50 Pages
5. D	uplex Scanning	ADF Auto Duplex Scanning
		Compatibility
	perating System	All hardware must be compatible with Ubuntu Linux OS
7. Ha	ardware Drivers	Supplier to provide latest drivers for all hardware for Ubuntu-Linux OS 14.04

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Specification	
	Particulars
Manufacturer	M Product, Service & Warranty Original Equipment Manufacturer (OEM) Manufacturer or its authorised distributor/dealers with OEM
Narranty Ł	5 years on site Comprehensive Warranty support with L1 support from bidder and L2 support from OEM
	Must have / preferred Company Authorised Service Centre in Capital City / High Court Place ons should be read as equivalent or better than
	Original Equipment Manufacturer OEM) Product Varranty & ervice Centre

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ANNEXURE-B

DECLARATION

То

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The Registrar (Judicial), Orissa High Court, Cuttack-753002

Sub: Your Tender Notice No. _____, Dated.

Sir,

I/ We M/s.----- represented by its proprietor/Managing Partner/ Managing Director having its Registered Office at ------do hereby declare that /We have carefully read all the conditions of tender for supply, installation, testing and maintenance of two numbers of scanners with five year warranty period, two numbers of extra monitor having three year warranty period with converter cable and two numbers of UPS (600 VA) having one year warranty period and will abide by with all the terms conditions of the Tender.

I/ We declared that I/We possess a valid GST registration certificate and registered manufacturer / dealer of the said equipment.

I/We do hereby declare that I/We have not been derecognized/ blacklisted by any State Government or Central Government organization for any reasons.

I/We agree that the Tender Inviting Authority can blacklist me/us for a period of 2(two) years if, any information furnished by us proved to be false at any time or not abiding by the tender terms and conditions.

I/We do hereby solemnly affirm and stated that the facts stated above are true to the best of my knowledge, belief and best on records.

Date: / /2022 Authorised Signatory: Name: Designation: Place: Phone:

Company Seal

Email: